

Name of the Corporate Debtor: Housing Development and infrastructure Limited; Date of Commencement of CIRP: 20-08-2019; List of Creditors as on: 31-10-2024; Name of IP: ; Process Number: 1; Last 5 digit of registration number:

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	3324	17107516522	3033	8961258715	10.78		8146257807		Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	21	69066464195	21	64148130530	77.16		4918333665		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	6	148640980002	1	600000000	0.72		148040980002		Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00		0		NA
6	Operational creditors (Employees)	488	115797195	488	115797195	0.14		0		Annexure 6
7	Operational creditors (Government Dues)	30	101178941705	15	6258250781	7.53		94863819592	56871332	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	376	10656270886	317	1252396273	1.51		9403874613		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	239	6642053047	158	1802361082	2.17		4839691965		Annexure 9
Total		4484	353408023552	4033	83138194576	100.00	0	270212957644	56871332	